

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:9
ANSWERED ON:22.11.2006
LAUNCHING OF PHASE V BY NHAI
Thakkar Smt. Jayaben B.

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has launched Phase V of the National Highways Development Programme (NHDP);
- (b) if so, the details thereof;
- (c) whether any concession agreement has been signed with IDAA infrastructure for six laning of 65 kms. Bharuch-Surat Stretch and 86 kms. Vadodara-Bharuch Stretch on NH 8;
- (d) if so, the salient features of agreement; and
- (e) the time by which the said work is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) Yes, Sir.
- (b) Government approved the proposal of six-laning of 6500 km. of the existing four-lane National Highways sections through Public Private Partnership (PPP) on Build, Operate and Transfer (BOT) basis, following Design, Build, Finance and Operate (DBFO) pattern under National Highways Development Project (NHDP) Phase V. NHDP Phase V comprises 5,700 km. GQ and balance 800 km. of other sections at a cost of Rs. 41,210 crore.
- (c) Two Concession agreements have been signed for six-laning with M/s L&T Vadodara Bharuch Tollway Ltd. for Vadodara-Bharuch section (83.3 km.) and with M/s IDAA Infrastructure for Bharuch-Surat section (65 km.) on NH-8.
- (d) The salient features of the agreements are enclosed at annexure-I.
- (e) The stretch is scheduled to be completed by July, 2009.

ANNEXURE – I

ANNEXURE REFERRED TO IN REPLY TO PART (d) LOK SABHA UNSTARRED QUESTION NO. 9 FOR ANSWER ON 22ND NOVEMBER, 2006 ASKED BY SHRIMATI JAYABEN B. THAKKAR REGARDING LAUNCHING OF PHASE V BY NHAI.

THE SALIENT FEATURES OF THE AGREEMENTS ARE AS UNDER:

Description	Package-I	Package-2
	Vadodara-Bharuch	Bharuch-Surat
	(Km. 108.700 to km. 192.000)	(Km. 198.000 to km. 263.000)
Name of Concessionaire	M/s L&T Vadodara Bharuch Tollway Ltd.	M/s IDAA Infrastructure Pvt. Ltd.
Concession Period	15 years including construction period of 2 ½ years	15 years including construction period of 2 ½ years
Concession Fee	Re. 1/-	Re. 1/-
Construction Period	30 months	30 months

Operation Period 12 ½ Years 12 ½ Years

Date of Signing of the Agreement 12th July, 2006 7th July, 2006

Performance Security Rs. 10 crore Rs. 10 crore

Total Project Cost (As per DPR) Rs 660 crore Rs. 492 crore

Upfront Negative Grant Rs. 471 crore Rs. 504 crore
offered by the Concessionaire

Length 83.3 km. 65.0 km.

The concessionaire is entitled to levy fee on a vehicle using project highway during operation period. The concessionaire shall maintain the highway during the operation period.

MAJOR OBLIGATIONS OF CONCESSIONAIRE

1. To undertake the design, engineering, procurement and construction and financing of the project at its own costs and expenses.
2. Operate and maintain the project highway in conformity with the agreement.
3. The concessionaire shall also be responsible for maintaining the site including the existing four lanes of the project including service road at its cost and expense during the construction period.
4. Comply with all applicable permits and applicable laws in the performance of the concessionaire obligation under the agreement.

MAJOR OBLIGATIONS OF NHA

1. To provide site to the concessionaire free from encumbrances not later than 150 days from date of signing of agreement.
2. Arrange to issue fee notification at least 90 days prior to Commercial Operation Date.
3. Coordinate with the Government of Gujarat authorities for completing the legal requirements and maintaining law and order during removal of encroachments by the concessionaires.
4. Operate and maintain the project during development period, at its own costs and expenses, in a manner that the level of service is at no time inferior to the level prevailing on the date when bids were received for this concession.